## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

MA No.281 of 2005 OA No.781 of 1997 Date of Order: 04-05-2006

Present: Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Mr. A.R. Basu, Administrative Member

C A G -VS-Debashish Roy & Ors.

For the Applicant: Mr. B. Mukherjee, Counsel For the Respondents: Mr. B.C. Sinha, Counsel

## ORDER

## PER MR. B.V.RAO, JM:

As we find no sufficient ground in respect of clarification of the order passed by this Tribunal in O.A. 781 of 1997, the present M.A. is dismissed.

Member(A)

MEMBED (T)

DKN